

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **8th, 9th & 10th March, 2023** ;

I

The **Hon'ble Shri Justice Valmiki SA Menezes** will not be available for judicial work.

II

On **8th March, 2023**, the **Hon'ble Shri Justice M. S. Sonak** will sit singly and will take up the matters, as per the causelist published separately. Urgent mentioning and placing of the matters if any, pertaining to the **Regular Division Bench** is allowed before the **Hon'ble Shri Justice M. S. Sonak** soon after the regular Judicial work is over.

III

On **10th March, 2023**, urgent mentioning and placing of the matters if any, pertaining to the **Special Division Bench** is allowed before the **Hon'ble Shri Justice M. S. Karnik** soon after the regular Judicial work is over.

IV

On **10th March, 2023**, the **Hon'ble Shri Justice M. S. Karnik** will sit singly and will take up the matters, as per the causelist published separately.

V

On **9th March, 2023**, urgent mentioning and placing of the matters if any, pertaining to the Court [Single Bench-III] presided over by the **Hon'ble Shri Justice Valmiki SA Menezes** is allowed before the **Hon'ble Shri Justice M. S. Karnik**.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 06-03-2023

By Order,

Sd/-

(G. G. Bhansali)
Registrar (Judicial)